

**THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**M.A. No.156/2018**

**Un-numbered Company Appeal (AT) (Insolvency) No. \_\_\_/2018**  
**(F.No.09/07/2018/NCLAT/UR/590**

**In the matter of:**

Gaurav Jain ..... Appellant

Versus

Registrar of Companies & Ors. .... Respondents

Appearance: Shri Rajendra Jain, Advocate for the Appellant.

**04.09.2018**

After some arguments, learned Lawyer submitted that he wants to make some necessary amendments in the Memo of Appeal, so, prays for time.

As prayed by the learned Counsel, put up after two weeks, i.e., on 18.09.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha)  
Registrar